

102236

THE HIGH COURT OF KERALA

A3-68046/2016

Kochi-682 031
Dated: 10/11/2017

NOTIFICATION

In exercise of the powers conferred by Article 229 of the Constitution of India, the Honourable the Acting Chief Justice hereby makes the following amendment to the Kerala High Court Service Rules, 2007, namely:

Amendment (C.S.No. 47)

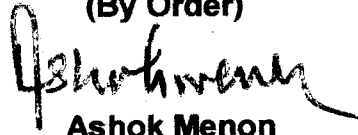
"In the said Rules

the existing clause (iii) under Rule 20(7)(1), shall be substituted as follows:

" In the absence of suitable hands in the categories covered by clauses (i) and (ii) above, willing and qualified hands holding any posts mentioned against categories 1 to 6 and 9 in Division IV shall be considered, seniority being reckoned with effect from the date of entry into any of the categories in Division IV".

The above amendment shall come into force with immediate effect.

(By Order)


Ashok Menon
Registrar General
By

Explanatory Note

(This does not form part of the amendment but is intended to indicate its general purport)

The Government, as per G.O(P)No.180/2016/Home dated 20.06.2016 has enhanced the scale of pay of the post of Watchman as ₹17500-39500. Also, the priority enjoyed by some categories in Division IV of the Kerala High Court Service Rules, 2007 was also lost with the implementation of the 10th Pay Revision Orders. Hence this Notification.

(p.t.o)

To

The Additional Chief Secretary to Government, Home (c) Department,
Thiruvananthapuram (with C/L)
The Accountant General (A&E), Thiruvananthapuram (with C/L)
The Superintendent of Government Presses, Thiruvananthapuram
(He is requested to publish the same in the Gazette and
forward 100 copies of the amendment to this office)
The Director of Kerala Judicial Academy, Athani
The Additional Director of Kerala Judicial Academy, Athani
The Joint Registrars, High Court
The Deputy Director of the Kerala Judicial Academy, Athani
The Assistant Director of the Kerala Judicial Academy, Athani
The Deputy Registrars, High Court
The Protocol Officer, High Court
The Public Relations Officer, High Court
The Private Secretary to the Chief Justice, High Court
The Finance Officer, High Court
The Assistant Registrars & Chief Librarian, High Court
The Court Officer to the Chief Justice, High Court
The Librarian, Kerala Judicial Academy, Athani
The Confidential Assistants to Registrars and Registrar (Vigilance), High Court
The Confidential Assistant to the Additional Registrar (General Administration),
High Court
All Sections, High Court
The Kerala Judicial Academy, Athani
The 'F' Section, High Court (50 copies)
The Notice Board, High Court
The A1, A2, A4, A5 & A6 Seats, High Court
The Administrative Records Section, High Court
The File/Stock File

Copy submitted to:-

The Honourable the Judges